

HIGH COURT OF MADHYA PRADESH

VED PRAKASH
REGISTRAR GENERAL

JABALPUR

D.O. No. 294 / Confdl./ 2014
II-15-49/63 (Pt.-14)

Dated 06th March, 2014
07th

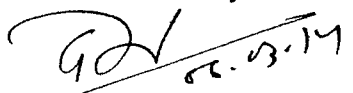
Subject:- Nomination of Judicial Officers for the month of **April, May & June, 2014** for training at NICFS, Delhi.

Dear Shri

In reference to your Letter No. 20/02/2014-NICFS, dated 29.01.2014, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Course' column have been nominated to participate in the training programme to be held in the month **April, May & June, 2014** by LNJNI National Institute of Criminology and Forensic Science, at Delhi:-

Sr.	Name of Course	Schedule	Nomination of Judicial Officers
1.	Seminar on Juvenile Justice Administration.	02-04 April, 2014 (3 days)	Shri Manish Sharma, V CJ-I, Gwalior.
2.	Course on Advancing Justice through DNA Technology.	09-11 April, 2014 (3 days)	Shri Dhanendra Singh Parmar, II CJ-I, Guna.
3.	Course on Scientific Investigation of Crime involving Firearms.	14-17 April, 2014 (4 days)	Shri Madhusudan Mishra, II ADJ, Jora, District Morena.
4.	Course on Crime and Justice.	05-09 May, 2014 (5 days)	Shri Ram Prakash Mishra, I ADJ, Sehore.
5.	Seminar on Crime against Scheduled Castes / Scheduled Tribes.	13-16 May, 2014 (4 days)	Shri Pawan Kumar Godha, Special Judge SC/ST (P.A.) Act, Shajapur.
6.	Course on Expert Testimony in Criminal Trial.	26-31 May, 2014 (6 days)	Shri Vivek Sharma, IV CJ-I, Ujjain.
7.	Course on Crime against Women & Children.	30.06.2014 to 04.07.2014 (5 days)	Shri Sanjeev Kumar Gupta, I CJ-I & CJM, Neemuch.

Yours sincerely,


(VED PRAKASH)

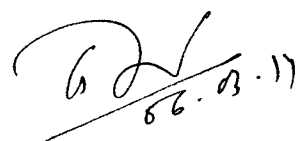
✓ To:
Shri Kamalendra Prasad,
Director, Government of India,
L N J N, NICFS, (Ministry of Home Affairs),
Sector - 3, Outer Ring Road, Rohini,
DELHI - 110085.

Endt.No. 995 / Confdl./2014
II-15-49/63 (Pt. 14)

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Copy forwarded to:

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
 2.
 1. Shri Manish Sharma, V CJ-I, Gwalior
 2. Shri Dhanendra Singh Parmar, II CJ-I, Guna.
 3. Shri Madhusudan Mishra, II ADJ, Jora, District Morena.
 4. Shri Ram Prakash Mishra, I ADJ, Sehore.
 5. Shri Pawan Kumar Godha, Special Judge SC/ST (P.A.) Act, Shajapur.
 6. Shri Vivek Sharma, IV CJ-I, Ujjain.
 7. Shri Sanjeev Kumar Gupta, I CJ-I & CJM, Neemuch.
 - The officers nominated are directed to keep themselves in readiness to attend the training programme, on respective dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJNI National Institute of Criminology and Forensic Science, Delhi.
 - **The participants are also directed to apprise themselves with the information about their acceptance of nomination for the training programme available on the NICFS website www.nicfs.nic.in and proceed, accordingly.**
 - The officers nominated are further directed to claim their dues like lodging boarding etc in their T.A Bills before the respective District Judge.
 - After attending the training programme, the officers are requested to intimate the Registry about their participation in the training programme.
 - (B) The participants are further directed to send comments/suggestions regarding experience of training programme, along with, the printed material received during training to Director, Judicial Officers Training and Research Institute, Jabalpur.
 - (C) The officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend training programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons is issued, the parties should be informed about the change in dates.
 3. District & Sessions Judge, **Gwalior / Guna / Morena / Sehore / Shajapur / Ujjain / Neemuch** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
 4. The Member Secretary, MP SLISA, Jabalpur for information.
 5. The Director, Judicial Officers Training & Research Institute, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.
- For information and necessary action.


66.03.11

(VED PRAKASH)
REGISTRAR GENERAL